

MR. CHAIRMAN: That submission will not be recorded.

*(Interruptions)\**

15.15 hrs

MATTERS UNDER RULES 377

[*Translation*]

- (i) **Need to shift the stop of Delhi-Balamau Express train from its present site of Sitapur to Sitapur Junction Station**

SHRIMATI USHA VERMA (Kheri) Mr. Chairman, Sir, the commuters from Sitapur making up and down journey by New Delhi Balamau Express have to face a lot of difficulties and are always exposed to serious threat to their lives. The town is at a distance of several kilometres from its present site of halt. The passengers find it not only inconvenient to cover such a long distance just to catch this train but they are also exposed to the risk of being robbed of their valuables during the night hours. I would, therefore, request the Government to shift the stop of this train from its present site at Sitapur to Sitapur Jn., which is at a short distance from the town. It will be a convenient proposition for the passengers.

[*English*]

- (ii) **Need to enquire into the police assault on the striking workers of Food Corporation of India unit in Wardha, Maharashtra**

SHRI VASANT SATHE (Wardha): Sir, on 20th April at 2.00 P. M. the workers in the Food Corporation of India unit in Wardha, in the State of Maharashtra were assaulted by the Police. Children and pregnant women

were beaten up with lathis and were not given even the primary medical aid. The Pandal of the Satyagrahis was destroyed and their flags were torn. About 300 men and women who were on strike for the last 3 months demanding abolition of contract system in the FCI were arrested and taken away. I demand that the Minister for Food and Civil Supplies should look into this matter urgently and ensure justice to the employees.

*(Interruptions)*

MR. CHAIRMAN: Those interruptions will not be recorded.

*(Interruptions)\**

MR. CHAIRMAN. Please order. These interruptions have not been permitted They will not be recorded. Why are you wasting your energy unnecessarily? Nothing will be recorded. Nothing will be published even by the Press. Then why do you waste your energy?

*(Interruptions)\**

- (iii) **Need to set up a high power T. V. Tower at Aska in Ganjam district of Orissa**

SHRI A. N. SINGH DEO (Aska): Sir, I would like to draw the attention of the Minister of Information and Broadcasting regarding the inadequacy in Doordarshan coverage of Ganjam District in Orissa. During the Seventh Plan period it was proposed to cover 77 per cent of the population of the State of Orissa through the network of Doordarshan transformers. Three T. V. transmitters have been set up in Ganjam district. These cover 4200 Sq. Kms. of the area, which comes to about 33 per cent of the total area of the District. Due to improper planning in setting up the transmitters, only about 23 per cent of the area is covered since certain parts of the area of coverage fall over the sea and hilly area and in the neighbouring States.

It is, therefore, requested that another T. V. Tower with a coverage of 2,000 Sq. Kms. may be set up in Aska, Ganjam district so that another 15 per cent of the area is covered.

[Translation]

**(iv) Need for steps to repatriate the Bangladesh refugees**

PROF. VIJAY KUMAR MALHOTRA (Delhi Sadar): Sir, crores of Bangladesh citizens have illegally crossed over to India and after making their way to Assam, West Bengal, Bihar and Orissa, now they are coming in a large number to Delhi. According to the figures as furnished by the Delhi Administration, three to four lakh Bangladesh refugees have settled in Delhi. Initially these people illegally occupy the Government land then they become voters and ultimately they are recognized as the citizens of India. The large scale infiltration of these people is creating communal, social and political problems in Delhi. Settling of these nationals of a foreign country in the capital city of Delhi has posed a serious threat to the security of this country.

I would therefore urge upon the Government of India and Delhi Administration to take immediate effective steps to repatriate these Bangladesh refugees from Delhi and other parts of India

[English]

**(v) Need to give clearance to Janjavati Project in Vijayanagaram district in Andhra Pradesh**

SHRI K RAMAMOCHAN RAO (Bobbili): Clearance for Janjavati Project is sought because it provides irrigation facilities to 25,000 acres of land in five mandals of Vizianagaram district in Andhra Pradesh, which is backward agriculturally as well as industrially. With the clearance of such projects we can develop such backward districts and also improve economic position of farmers.

I, therefore, request the Government to give clearance to the Janjavati Project.

[Translation]

**(vi) Need to provide more tourist facilities at Bodh Gaya and Gaya city in order to attract more tourists**

SHRI ISHWAR CHAUDHARY (Gaya): Both Gaya and Vishnupad are places of religious and historical importance and international tourist spots in India. Buddhist Bikhshu and pilgrims from every nook and corner of the world visit these places. Lakhs of people from all over the country visit Gaya for performing 'shradh' and 'pind-dan' in respect of their forefathers. But no proper attention has been paid to provide facilities to tourists and pilgrims at these places. There is acute shortage of transport facilities at these places. There is no proper arrangement for providing even pure drinking water. People cross river Phalgu in the scorching heat walking on the hot sand of the river bed during the summer and during the rainy season by foot. This causes lot of hardships to pilgrims and tourists and also undermines the dignity of the country. So far no bridge has been constructed on this river for facilitating traffic movement.

It is surprising that even after 42 years of independence no concrete steps have been taken to provide necessary facilities to pilgrims and tourists at these two famous places Bodh Gaya and Vishnu Pad-whereas the Government gets huge sums of money as grants from Buddhist nations on this account. The Ministry of Tourism is spending lakhs of rupees every year at other places whereas Gaya has been deprived of any such facility.

I would, therefore, like to request the hon. Minister to take suitable measures on war footing to provide transport facilities and complete civic amenities to Bodha Gaya and historical Gaya city in order to boost tourism.